

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1636  
ANSWERED ON:16.12.2013  
DEVELOPMENT OF MEERUT MUZAFFARNAGAR HARIDWAR STRETCH  
Begum Tabassum

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government has undertaken development work on Meerut-Muzzaffarnagar -Haridwar stretch of National Highway No. 58;
- (b) if so, the details and present status thereof along with the time by which it is likely to be completed;
- (c) whether the Government has received any complaint regarding poor maintenance of the constructed/developed portion on this stretch; and
- (d) if so, the action taken thereon along with the policy for maintenance of NH stretches and toll roads and the authority to which a complaint can be made in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) to (d) . Meerut to Muzzaffarnagar stretch of National Highway No. 58 has already been developed on BOT(Toll) basis from 2-lane to 4-lane including bypasses at Khatauli and Muzaffarnagar. The work for Muzaffarnagar-Haridwar stretch has also been awarded on BOT(Toll) basis with scheduled completion by February, 2013. However, the progress of work is adversely affected due to delay in pre-construction activities like land acquisition, tree-cutting besides inadequate mobilization by the Concessionaire. The Concessionaire has been issued notice for expediting the work. The maintenance of the Meerut-Muzaffarnagar-Haridwar section is being done by the respective Concessionaires. Whenever complaints are received for poor maintenance, action is taken as per the provision of Concession Agreement to make the road traffic worthy